

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH  
NEW DELHI

REVIEW APPLICATION NO.239 of 2001  
MISCELLANEOUS APPLICATION NO.1200 of 2001  
IN  
ORIGINAL APPLICATION NO.1637 of 1999

DATE OF ORDER: 20th JUNE, 2001

BETWEEN:

1. Union of India  
Through its Secretary,  
Ministry of Information and Broadcasting,  
Shastry Bhawan,  
New Delhi,
2. The Director General,  
All India Radio,  
Akashvani Bhawan,  
Parliament Street,  
New Delhi,
3. The Chief Engineer,  
(North Zone), Akashvani & Doordarshan,  
Jam Nagar House,  
Shahjahan Road,  
New Delhi 110 001.

.. REVIEW APPLICANTS

AND

1. Carpenter Workers Union,  
Office of Chief Engineer,  
(North Zone), Akashvani & Doordarshan,  
Jam Nagar House, Shahjahan Road,  
New Delhi,
2. Shri Ved Parkash,  
Son of Shri Prabhu Dayal,  
R/o House NO.9, Gautam Nagar,  
New Delhi 110 049,
3. Shri Daya Nand,  
Son of Shri Munshi Ram,  
Resident of Village and Post Office Mungan,  
District Rehtak (Haryana).

.. RESPONDENTS

COUNSEL FOR THE APPLICANTS: Mr.S.M.Arif,  
Counsel.

Addl. Standing

COUNSEL FOR THE RESPONDENTS: -

CORAM:

HON'BLE SRI JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN (J)  
HON'BLE MR. GOVINDAN S. TAMPI, MEMBER (A)

O R D E R

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O R D E R

The delay in filing the R.A. is condoned. I do not find any error apparent on the face of the record. The OA was disposed of on the basis of a judgement of the Hon'ble Tribunal, Calcutta Bench dated 6.8.99 in OA No.114/91 and accordingly a direction was issued for fixation of pay in parity with the scales of Carpenters of Doordarshan. While disposing of the case, the counsel for the respondents was also heard. The review applicants seeks to raise the ground that the duties and responsibilities of the applicants in the OA are not similar to that of Doordarshan. Even if that ground is assumed to be correct, that will not constitute a ground for review. The R.A. is, therefore, dismissed in circulation.

(GOVINDAN S. TAMPI  
MEMBER (A))

*V.Rajagopala Reddy.J*  
(V.RAJAGOPALA REDDY.J)  
VICE CHAIRMAN

DATED: 20th June, 2001